

ITEM NO.1501

COURT NO.14

(REPORTABLE)
SECTION II-CS U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G SCriminal Appeal No(s). 3598/2024

K.RAVI

Appellant(s)

VERSUS

THE STATE OF TAMIL NADU & ANR.

Respondent(s)

Date : 29-08-2024 This appeal was called on for pronouncement of reportable judgment today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Appellant(s) Mr. V. Elanchezhian, AOR
Mr. V. Ramakrishnan, Adv.
Mr. Padmanabha Raja K.R., Adv.
Nasim Anwar, Adv.
Karthi P, Adv.
S. Prakash, Adv.

For Respondent(s) Mr. Sidharth Luthra, Sr. Adv.
Mr. Sabarish Subramanian, AOR
Mr. C. Kranthi Kumar, Adv.
Mr. Vishnu Unnikrishnan, Adv.
Mr. Naman Dwivedi, Adv.
Mr. Danish Saifi, Adv.
Mr. Sarathraj B, Adv.

Mr. Siddharth Bhatnagar, Sr. Adv.
Ms. Shakun Sharma, AOR
Ms. Tanvi Anand, Adv.
Ms. Pracheta Kar, Adv.
Mr. Aditya Sidhra, Adv.
Mr. Nadeem Afroz, Adv.
Mr. Dharmendra Kumar Pandey, Adv.
Ms. Aarjoo Rawat, Adv.

1. HON'BLE MS. JUSTICE BELA M. TRIVEDI pronounced the Reportable judgment of the Bench comprising HER LORDSHIP AND HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA.

2. Leave granted.
3. The appeal is allowed in terms of the signed reportable judgment.
4. Pending application(s), if any, shall stand closed.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT
(signed reportable judgment is placed on the file)

(MAMTA RAWAT)
COURT MASTER (NSH)